NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

: CA/93/2017

IN

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

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A. G. SAMYAWARRYAMA

(For A. 1c. MYLSAMY & ASSOCIOTES)

2. Seema Kumari Chochan

(for S.R. Sundan

for Rest 2 to 4 Alls
Coursel beg 9th Respondent. S. Andrahaum

S. AMBAL VANNAN.

ORDER

Counsel for Petitioner present. Counsel for R2 to R4 present. Counsel for R9 viz., State Bank of India present. No representation on behalf of R5 to R8. Counsel for the Petitioner submitted that settlement talks are in progress and prayed for more time to report the same. At request, time is enlarged. Put up on 10.01.2018 at 10.30 A.M.

> -59-MEMBER (JUDICIAL)

ghk